

**SHRI P. M. SAYEED:** The Indian Chamber of Commerce and Industry has conducted a survey in which they have brought out the case of the small industries and especially on the marketing side these units find it very difficult. Therefore they have given a number of suggestions. The survey results reveal that the extent of marketing problem is higher for those products that are directly marketed by small scale units and that the problems are lesser in case of products sold as ancillary items or through other marketing companies. They also say that lack of resources and their inability to offer complete products range and competitive terms of trade, etc are there.

Sir, we have got the National Small Industries Corporation and the State Small Industries Development Corporation. I want to know from the hon. Minister whether the survey conducted by this agency is approved by the Government or are they in agreement with the findings of the survey. If so, what are the specific measures that Government contemplates to remove this bottleneck?

**SHRI J. VENGAL RAO:** The survey conducted by IFCCI is only in respect of 2000 units out of the 16 lakh small scale units in the country. Out of 2000 units they get response from only 204 units. Fifteen percent of the industries they covered mentioned there is no marketing problem. They have mentioned something about sickness. We are taking action. It is not a mandate to the Government. It is a representation to the Government and we are considering all the points.

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#### WRITTEN ANSWERS TO QUESTIONS

##### **Cost of Power Generation by National Thermal Power Corporation**

\*476. **SHRI VISHNU MODI:** Will the Minister of ENERGY be pleased to state:

(a) whether the National Thermal Power Corporation is incurring a substan-

tially higher cost on power generation than what is specified in the tariff agreements with the various Regional Boards; and

(b) whether the increased cost of power generation is being compensated through a hike in the tariff; if not, the steps taken or proposed to be taken to meet the increased cost of power generation by the National Thermal Power Corporation?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI):**

(a) and (b). The existing tariff agreements between the National Thermal Power Corporation (NTPC) and the various State Electricity Boards—which are based on the cost of generation of 200 MW units—call for revision following the completion of 500 MW units by the Corporation. The NTPC have forwarded the proposals in this regard to the Electricity Boards concerned.

##### **Technological Developments In Consumer Goods**

\*481. **SHRI KAMLA PRASAD SINGH:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the goal set out in Seventh Plan document of bringing about technological developments in domestic industry to achieve excellence in product design as also reduction in price through mass production has been achieved;

(b) if not, the reasons therefor;

(c) the reasons due to which consumer items like razors, blades and dry battery cells are neither quality products nor low priced and the consumer complaints received if any, in this regard; and

(d) the remedial steps taken or contemplated by Government?